

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2522

ANSWERED ON:27.08.2012

PROJECTS UNDER NATIONAL MARITIME DEVELOPMENT PROGRAMME

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**Will the Minister of SHIPPING be pleased to state:**

- (a) whether there has been an inordinate delay in the completion of several projects being developed under the National Maritime Development Programme (NMDP);
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the expertise of maritime expert was not solicited in the execution of these projects leading to the delay in their completion;
- (d) if so, the reaction of the Government thereto along with the action taken thereon;
- (e) whether there has been instances of irregularities on the part of officials in implementing the projects under the NMDP; and
- (f) if so, the details thereof along with the action taken in the matter?

**Answer**

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) & (b): There has been some delay in award of/completion of some projects developed under the National Maritime Development Programme (NMDP). 276 projects had been identified for implementation under NMDP over the period from 1/4/2005 to 31/3/2012. The status in respect of these projects as on 30/6/2012 is given below:

Status of the projects      No. of projects

|                                  |     |  |
|----------------------------------|-----|--|
| Completed                        | 66  |  |
| In progress                      | 71  |  |
| Approved but yet to be awarded   | 19  |  |
| Firmed up                        | 26  |  |
| Under preliminary/planning stage | 65  |  |
| Dropped                          | 29  |  |
| Total                            | 276 |  |

The delay in award of projects is generally due to various reasons namely delay in completion of Detailed Project Reports (DPRs), discharge of Tenders, delay in grant of Security Clearance in respect of short listed bidders by the Security Agencies, delay in fixation of upfront tariff, litigation, environment clearance etc.

- (c): The expertise of Port officers and professionals from the firms which undertake the projects are utilized in the execution of the projects.
- (d): Does not arise.
- (e): No, Madam.
- (f): Does not arise.